J9I

U326. SHRI BIR CHANDRA DEB BURMAN:

SHRI JAGJIT SINGH ANAND: SHRI BHUPESH GUPTA;

Will the Minister of INDUSTRY be pleased to state:

- (a) whether there is any proposal under Government's consideration to amend the Industries Development and Regulation Act to prevent local purchase of bulk drugs by foreign drug companies; and
- (b) if so, what are the details thereof? THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) No, Sir.
 - (b) Does not arise.

Indo-Pak smugglers gang

4:1327. SHRI SAT PAUL MITTAL:

> SHRIMATI SUSHILA SHANKAR ADIYARE-KAR:

SHRIMATI MAIMOONA SULTAN:

SHRI SWAMI DINESH CHANDRA;

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Indian security iorce has recently smashed an orga nised Indo-Pakistani armed gang of .smugglers; and
- (b) if so, what are the $detail_s$ in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) While no particular Indo-Pakistan gang of smugglers has

been smashed, in the recent past; some smugglers belonging to India and Pakistan have been apprehended by BSF in a number of encounters in Punjab and Rajasthan. Smuggled goods worth several lakhs of rupees an<j some arms and ammunition have also been captured.

to Questions

दिल्ली में सापट कोक की कमी §1328 श्री हरि शंकर भाभड़ा : श्री जगदीश प्रसाद मायर :

क्या **ऊर्जा** मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि जून, 1978 के महीने के दौरान दिल्ली में साफ्ट कोक की कमी हो गई थी; और
- (ख) यदि हां, तो इस कमी के क्या कारण थे और सरकार ने दिल्ली में भविष्य में साफ्ट कोक की कमी को दूर करने के लिए क्या कार्यवाही की है?

[Shortage of soft coke in Delhi §1328. SHRI HARI SHANKER BHABHDA: SHRI JAGDISH PRASAD MATHUR:

Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that there was a shortage of soft coke in Delhi during the month of June, 1978; and
- (b) if so, what were the reasons for the shortage and what action has been taken by Government to avoid shortage of soft coke in Delhi in future]

ऊर्जा मंत्री (श्रीपी० रामचन्द्रन) : (क) दिल्ली में जून, 1978 के दौरान साफ्ट कोक की कुछ कमी थी।

(ख) दिल्ली में साफ्ट कोक की सप्ताई में कभी पर्याप्त वैगन न मिलने के कारण हुई थी। भारत कोकिंग कोल लिं०, रेलवे तथा

tPreviously Unstarred Question 597 transferred from the 24th July, 1978. +Previously Unstarred Question 62S transferred from the 25th July, 19' 8. §Previously Unstarred Question 651 transferred from the 25th July, 1978. ■"[]Etnglish translation.

193

दिल्ली प्रशासन दिल्ली में साफ्ट कोक की सप्लाई में सुधार करने के लिए घनिष्ट समन्वय रखे हुए हैं। रेलवे ने दिल्ली को कोयला भेजने के लिए वैगनों की सप्लाई बढ़ाने की कार्रवाई की है। इसके फलस्वरूप सप्लाई में ग्रब काफी सुधार हो चुका है।

fITHE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) There was some shortage of soft coke in Delhi during the month of June, 1978.

(b) The supply of soft coke to Delhi was affected due to inadequate availability of wagons. The Bharat Coking Coal Limited, the Railways and the Delhi Administration are in close coordination for improving the supply of soft coke to Delhi. The Railways have taken steps to increase the supply of wagons for movement of coal to Delhi. This has already resulted in improvement in supply.]

Committee to review fiscal arrangements between the States and the Centre

\$1329. SHRI BHOLA PRASAD:

SHRI LAKSHMANA MAHA-PATRO:

SHRI BHUPESH GUPTA:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government have appointed a Committee to review the fiscal arrangements between the States and the Centre:
- (b) if so, who are the members of the Committee and what are its terms of reference: and
- (c) whether meeting any the Committee has been held recently?

PRIME MINISTER MORARJI R. DESAI): (a) to (c) In pursuance of the resolution adopted by the National Development Council

a Committee with the Deputy Chairman, Planning Commission as the Chairman and the Union Finance Minister and the Chief Ministers of all States as Members has been set up to discuss fiscal arrangements in the light of the Draft Five Year Plam 1978—1983, which would, inter alia, review the Gadgil Formula and the scope of Centrally sponsored schemes.

The terms of reference of the Committee are as below:

- 1. "To review fiscal arrangements between the States and the Centre, having regard to the provisions of the Constitution, in the light of the larger role to be assigned to State Governments in the next five years in development planning and execution, and inter alia.
 - (i) to review the working of the Gadgil Formula, and to recommend such changes in this formula as appear necessary;
 - (ii) to review the scope of Central and Centrally sponsored schemes in sectors primarily within the responsibility of the States, in the context of the criteria last laid down by the NDC and to recommend such changes as appear necessary,
- 2. To advise on mobilising national resources at all levels adequate for financing both plan and nonplan developmental outlay in the period 1978-83".

The first meeting of the Committee is being convened on 21st and 22nd August, 1978.

Setting up of high powered environmental committees in States and Union Territories

§1330. SHRI KRISHNARA NARA YAN DHULAP: Will the PRIME MINISTER be pleased to state;

(a) whether the Central Government have recently suggested to the State Governments and the Union Territories to set up high powered

t[] English translation.

[^]Previously Uhstarred Question 682 transferred from the 25th July, 1978,

[◆]Previously Unstarred Question 754 transferred from he 26th July, 1970.